

DIVISION BENCH
COURT - I

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/239(KB)2023
IA(I.B.C)/429(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	INDIAN BANK VS METHIL SASHI KUMAR NAIR
UNDER SECTION	SECTION 95(1)

Appearance(via video conference/physically)

For Indian Bank

Ms. Sanjana Nandi, Adv.

For Resolution Professional

Ms. Pallavi Ray, Adv.

Mr. Sanjai Kr. Gupta, RP

For the Respondent

Ms. Urmila Chakraborty, Adv.

Mr. Abhijeet Sarkar, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Reply affidavit by Personal Guarantor to the report of RP has been filed only today morning. The same is taken on record.
3. Post this matter for arguments on **19.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**